

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Wednesday THE 18th Day Of September 2024
COURT HALL NO 20 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE S.VISHWAJITH SHETTY

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.	Adv for Pet/App/Comp.	Adv for Resp.
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MATTER PERTAINS TO KALABURAGI BENCH

HEARING - INTERLOCUTORY APPLN

1	CRL.P 200296/2024	(482(Cr.PC)/528(BNSS),)	AVINASH A UPLOANKAR AND RAVI K ANOOR	COPY SD ON STATE
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A/W OFFICE NOTE
REG: IA 1/2024
FOR STAY AS NOT
PRESSED
(CIRCULAR
NO.R(J)/169/2022
DATED 21.09.2022
IS K/B)
(DATE)

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